

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 1490  
TO BE ANSWERED ON 09.03.2017

Revision of Wages Paid under MGNREGS

1490. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:  
DR. HEENA VIJAYKUMAR GAVIT:  
SHRI DHANANJAY MAHADIK:  
SHRI JYOTIRADITYA M. SCINDIA:  
KUNWAR BHARATENDRA:  
SHRI SATAV RAJEEV:  
DR. J. JAYAVARDHAN:  
SHRI KAMAL NATH:  
SHRI Y.S. AVINASH REDDY:  
SHRIMATI SUPRIYA SULE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to consider the recommendations of a panel of Secretaries to ensure that the wages under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) be higher or at par with the minimum wages notified by States;
- (b) if so, the details of recommendations made by a panel of Secretaries on the revision of wages under MGNREGS;
- (c) whether the Government has held consultations with State Governments on the revision of wages under MGNREGS; and
- (d) if so, the details thereof along with the reaction of the various State Governments in this regard?

ANSWER  
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI RAM KRIPAL YADAV)

(a)&(b): The Ministry of Rural Development has constituted a Committee on alignment of MGNREGA wages with minimum agricultural wages under the chairmanship of Additional Secretary (Rural Development) on 3<sup>rd</sup> March, 2017.

(c): No consultation has been held with State Governments so far.

(d): Does not arise.